

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5744

ANSWERED ON:02.05.2003

REPORT OF INTERNATIONAL NARCOTICS CONTROL BOARD

JAYABEN B. THAKKAR

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have taken note of the International Narcotics Control Board annual report released on February 26, 2003;

(b) if so, the main findings of the report particularly impact of illicit drug trade; and

(c) the steps being proposed on the above findings of the report by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) Yes, Sir.

(b) The focus of the Annual Report 2002 of the International Narcotics Control Bureau (released on February 26, 2003) is the review of the adverse socio-economic impact of illicit (drug) crop cultivation and illicit drug trade on long-term economic growth. This review shows that illicit drug production and related economic activities compromise long term economic development because of their destabilizing effects on the state, the economy and the civil society.

(c) Efforts are made continuously to effectively implement the provisions of the Narcotic Drugs and Psychotropic Substances Act, 1985 and those of the International Conventions on Narcotic Drugs and Psychotropic Substances to control illicit production, abuse and trafficking.